

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 86 OF 2018 &**  
**IA NO. 107 OF 2018**

**Dated : 5<sup>th</sup> September, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Tamil Nadu Newsprint & Papers Limited**  
**Vs.**

**... Appellant(s)**

**Tamil Nadu Generation and Distribution**  
**Corporation Ltd. & Anr.**

**... Respondent(s)**

Counsel for the Appellant (s) : Mr. Ahswini Ramanathan for  
Mr. Ananad K.Ganesan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1  
Mr. Sethu Ramalingam for R-2

**ORDER**

List the matter on **07.09.2018** as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
*Bn/kt*

**(Justice N.K. Patil)**  
**Judicial Member**